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Title: Eleven Bills passed by the Houses of Parliament during the first part of Thirteenth Session of Fourteenth Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table the following 11 Bills passed by the Houses of Parliament during the first part of Thirteenth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 26th February, 2008:-

- .1 The Appropriation (Railways) Vote on Account Bill, 2008;
2. The Appropriation (Railways) Bill, 2008;
3. The Appropriation (Railways) No.2 Bill, 2008;
4. The Sugar Development Fund (Amendment) Bill, 2008;
5. The Appropriation (Vote on Account) Bill, 2008;
6. The Appropriation Bill, 2008;
7. The Karnataka Appropriation (Vote on Account) Bill, 2008;
8. The Karnataka Appropriation Bill, 2008;
9. The Food Safety and Standards (Amendment) Bill, 2008;
10. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2008; and
11. The Maternity Benefit (Amendment) Bill, 2008.

12.2½ hrs.